GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.549 TO BE ANSWERED ON $6^{\rm TH}$ DECEMBER, 2023

INDIRECT PROCUREMENT OF FOODGRAINS

549. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the process of procurement of foodgrains indirectly through States and Union Territories; and
- (b) the details of any discussions or agreements undertaken on procurement of foodgrains with the Government of Delhi?

A N S W E R MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): State Government agencies and Food Corporation of India (FCI) purchase wheat, paddy, coarsegrains/millets & pulses with prescribed Fair Average Quality (FAQ) specifications at Minimum Support Price (MSP) for Central Pool to ensure that farmers get remunerative prices for their produce and do not have to resort to distress sale. However, if producer/farmer gets better price in comparison to MSP, they are free to sell their produce in open market.

The procurement of foodgrains i.e. wheat and paddy is made under Centralised Procurement (Non-DCP) and Decentralised Procurement (DCP) modes.

(b): The estimates for procurement of Paddy (in terms of rice), wheat and coarsegrains/millets are finalized by Government of India in consultation with State Governments and Food Corporation of India, before the commencement of each marketing season based upon estimated production, marketable surplus and agricultural crop pattern.

Government of Delhi had not proposed any procurement of foodgrains for RMS 2023-24 and KMS 2023-24. Therefore, no procurement estimate was fixed for the Government of Delhi during the meetings of State Food Secretaries.
